

versions) under article 151(1) of the Constitution:—

- (i) Report of the Comptroller and Auditor General of India for the year ended the 31st March, 1990 (No. 1 of 1991)—Union Government—Civil.

[Placed in Library. See No. LT-292/91]

- (ii) Report of the Comptroller and Auditor General of India for the year ended the 31st March, 1990 (No. 8 of 1991)—Union Government—Defence Services (Army and Ordnance Factories).

[Placed in Library. See No. LT-293/91]

- (2) A copy of the Union Government Appropriation Accounts (Civil) for the year 1989-90 (Hindi and English versions).

[Placed in Library. See No. LT-294/91]

- (3) A copy of the Union Government Finance Accounts for the year 1989-90 (Hindi and English versions).

[Placed in Library. See No. LT-295/91]

Detailed Demands for Grants of the Ministry of Rural Development for 1991-92

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI G. VENKAT SWAMY): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Rural Development for 1991-92.

[Placed in Library. See No. LT-296/91]

Policy Measures re: Village Enterprises

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON): I beg to lay on the Table a copy of the Policy measures for promoting and strengthening small, tiny and village enterprises (Hindi and English versions).

[Placed in Library. See No. LT-297/91]

[English]

MR. SPEAKER: Let me amend what I have just now said. Mr. Shankaranand wants to give a happy news to the House and I am allowing him to do so.

12.45 hrs.

STATEMENT BY MINISTER

Recent Discoveries of Oil and Gas by ONGC

[English]

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): Sir, I have great pleasure in informing the house of some recent discoveries of oil and gas by ONGC. Oil has been struck in the exploratory well, RBC-1, in the Ratnagiri Sector of Bombay offshore. The well is located 100 km. southwest of Bombay.